

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. C.P.(IB)-477(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Guardicore India Private Limited

Section: 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-477(MB)/2023: - Adv. Ashwini Gawde a/w Adv. Avinash R Khanolkar and Adv. Nashra Siddiqui i/b ASR & Associates appeared for the Applicant. Matter clarified. Counsel for the Petitioner seeks time to place the Audited Financial Statements of the Petitioner Company for the Financial year 2021-2022 by way of an additional affidavit. List this matter on **15.02.2024** for submission of the balance sheet for the year 2021-2022.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)